

DIVISION BENCH  
COURT - I

**O-232**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/27(KB)2016  
COMP.APPL/864(KB)2018, CONT.A./21(KB)2023,  
COMP.APPL/102(KB)2017, CONT.A./2(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>SAJAN KUMAR BHAGAT HUF &amp; ORS. VS LOTUS HOMES.LTD. &amp; ORS.</b>
UNDER SECTION	<b>SEC. 241(1) SEC. 242(4)</b>

**Appearances (via video conferencing/physically)**

Mr. Jishnu Chowdhury, Adv. : For Petitioners  
Mr. Shaunak Mitra, Adv.  
Ms. Joveria Sabba, Adv.  
Mr. Kritin Saraf, Adv.

Mr. Rohit Kr. Keshri, Adv. : For R1 to R7 & R9  
Mr. Ankit Chaurasia, Adv.

Mr. Anand Farmania, Adv. : For Alleged Contemnor No.7 in Cont.A/21/2023

**ORDER**

1. Ld. Counsel for the parties present.
2. Post this matter on **9/5/2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**